

A. Mallesh Alias A.Mallesh Yadav Vs State Of Telangana And 3 Others

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: March 28, 2024

Acts Referred: Greater Hyderabad Municipal Corporation Act, 1955 â€” Section 427, 428, 438

Hon'ble Judges: N.V. Shravan Kumar, J

Bench: Single Bench

Final Decision: Dismissed

Judgement